ITEM NO.801 COURT NO.13 SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.7015/2022

[Arising out of impugned final judgment and order dated 21-09-2021 in IA No. 5/2020 passed by the High Court for the State of Telangana at Hyderabad]

MY PALACE MUTUALLY AIDED CO OPERATIVE SOCIETY Petitioner(s)

VERSUS

B. MAHESH & ORS. Respondent(s)

Date : 24-04-2025 This petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. Nivesh Kumar, AOR

For Respondent(s) :
Mr. V. Giri, Sr. Adv.(Mentioned by)
Mr. B. Shravanth Shanker, AOR
Mrs. Bela Maheshwari, AOR
Mr. Rajat Joseph, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by the learned Senior counsel appearing for the respondent(s), list the matter on 15-5-2025.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

Signature Not Verified
Digitally signed by VISHAL ANAND
Date: 2025.04.24 18:55:45 IST
Reason: